

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 2754/2019
MA No. 3024/2019

New Delhi, this the 2nd day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)

Mehboob S/o Shri Hakimudin, age 25 years
R/o Village & Post Nurojpur gujar,
Bagpat, U.P. Pin : 256601
Group C, Post PA/SA

–Applicant

(By Advocate: Mr. Adesh Kr. Gill with Ms.Ronak Karanpuria &
Mr. Harkesh)

Versus

1. Union of India
Min. Of Communication &
Information Technology Department
Of Posts through its Secretary, Dak
Bhawan, Sansad Marg, New Delhi.
2. The Director General of
Postal Service, Department of Posts(Recruitment Division)
Dak bhawan, Sansad Marg, New Delhi.
3. Sr. Superintendent Post Offices,
Bilaspur-Division, Chhattisgarh. – Respondents

(By Advocate: Ms. Geetanjali Sharma with Ms.Neetu Mishra)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Learned counsel for the applicant submits that relief claimed
in this OA has been given to applicant by the respondents. Hence,
the OA is disposed of as having become infructuous. All pending
MAs are also disposed of.

(Mohd. Jamshed)
Member(A)

(S.N. Terdal)
Member (J)